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Title: Need to direct GAIL to take the pipelines along the National Highways and avoid farmers land.

SHRI P.R. SUNDARAM (NAMAKKAL): Hon. Deputy-Speaker, Sir, I rise to mention a matter of grave importance and great urgency of Tamil Nadu and particularly of those who are residing in the districts of Thirpur, Erode, Coimbatore, Salem, Namakkal, Dharmapuri and Krishnagiri through which the proposal Kochi-Koottanad-Mangaluru-Bengaluru gas pipeline project of GAIL is expected to pass through. The hon. Chief Minister of Tamil Nadu, Dr. Puratchi Thalaivi Amma had written to the hon. Prime Minister on 08.02.2016 about the

irreparable damage the proposed pipeline would cause to the agricultural lands of thousands of farmers in the area. In view of the judgment of the Supreme Court, the hon. Chief Minister of Tamil Nadu has proposed several remedial measures to the Union Government. The suggestions include amending the relevant Acts, directing GAIL not to proceed with the project pending the final view and to pave the way for laying the pipeline along the National Highways. I urge upon the Centre to consider the matter favourably at the earliest.

Thank you.